## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/568/(IB)/2017

NAME OF THE PETITIONER(S)

: VINITHA ASSOCIATES LTD

NAME OF THE RESPONDENT(S)

: VASAVI HOUSING INFRASTRUCTURE LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

S. Spengan

REPRESENTATION BY WHOM

SRP

## **ORDER**

Shri S Sridhar, IRP appointed in TCP/568/IC/CB/2017 present and filed an application u/s 19(2) of the IB Code, 2016 and prayed time for making submissions. Time extended at his request. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc